

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 09<sup>th</sup> October, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	<b>Original Application No. 159/2014(CZ)</b>	<b>Rashid Noor Khan Vs. State of M.P. &amp; 8 Ors.</b>	<b>Mr. Sambhav Sogani, Adv. Mr. I.B. Shashtri, Adv. R-7 Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. R-8&amp;9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv.</b>	
2.	Original Application No. 16/2013(CZ) (M.A.No.802/15) (M.A.No.803/15)	Tribunal at its own Motion ( <i>Delomite Mining, Mandla</i> ) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria, Adv. Mr. Deepesh Shukla, Adv. R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohagura, Adv. Mr. Sanjeev Mishra, Adv.	<u>For Compliance</u>
3.	<b>Original Application No. 318/2014 (CZ)</b>	<b>Babulal Jajoo (Chambal River) Vs. State of Rajasthan &amp; 5 Ors.</b>	<b>Mr. M.S.Kachhawa, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.</b>	
4.	Original Application No. 19/2016(CZ)	Babulal Jajoo ( <i>Industrial Water</i> ) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Rajesh Moutha, Adv.	
5.	Appeal No. 12/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv.	
6.	Appeal No. 13/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv.	
7.	Appeal No. 14/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv.	
8.	Appeal No. 15/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv.	
9.	Appeal No. 16/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv.	

10.	Appeal No. 17/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv.	
11.	Original Application No. 34/2017(CZ) <b>(M.A.No.234/17)</b> <b>(M.A.No.236/17)</b> <b>(M.A.No.238/17)</b> <b>(M.A.No.240/17)</b> <b>(M.A.No.242/17)</b> <b>(M.A.No.368/17)</b>	Naveen Saraswat Vs State of Rajasthan & 5 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv. Mr. Yaduvendra Yadav, Adv.	
12.	Original Application No. 26/2017(CZ)	Mool Singh Vs Union of India & 5 Ors.	Mr. Anurag Maheshwari, Adv. Mr. Rohit Sharma, Adv.	
13.	Original Application No. 34/2016(CZ) <b>(M.A.No.433/17)</b>	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. DharamveerSharma,Adv. Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr.OmShankarShrivastava,Adv. Mr. S.R. Waghmare, Adv.	
14.	Original Application No. 57/2017(CZ)	Piyush Mishra Vs The Commissioner, Nagar Palika Nigam, Bhilai & 3 Ors.	Ms. Aarushi Gaur Chauhan, Adv. Mr. Abhishek Vaishnav, Adv.	
15.	Original Application No. 78/2017(CZ)	Raghuvir Saini Vs State of Rajasthan & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
16.	Original Application No. 73/2017 (CZ)	Shailesh Pandey Vs. MoEf & 5 Ors.	Mr. Anand Mohan Tiwari, Adv. Mr. Harshvardhan Singh Rathore, Adv. Mr. Siddharth Singh Chauhan, Adv.	

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